

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA  
UNSTARRED QUESTION NO. 1549  
TO BE ANSWERED ON 20<sup>th</sup> AUGUST 2022**

**MISMATCH IN ATR AND THE ATN OF THE MINISTRY**

**1549. SHRI RAJMANI PATEL:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) Whether it is a fact that the Action Taken Report (ATR) and the Action Taken Note (ATN) of the Standing Committee Report No. 111 of the Ministry of Health are mismatched;
- (b) if so, the details of the authentic information and, if not available, by when it will be made available;
- (c) what action will be taken against the officer who is guilty for the delay in the report and by when; and
- (d) if not, the reasons therefor, along with the time interval?

**ANSWER  
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY  
WELFARE  
(DR. BHARATI PRAVIN PAWAR)**

**(a) to (d):** The One Hundred Eleventh Report (111<sup>th</sup>) Report of the Department-Related Parliamentary Standing Committee on Health and Family Welfare on the Function of New AIIMS (Phase-1) under Pradhan Mantri Swasthya Suraksha Yojana (PMSSY) was presented to the Rajya Sabha on 28<sup>th</sup> December, 2018 and laid on the table of Lok Sabha on 28<sup>th</sup> December, 2018. The Action Taken Note (ATN) by the Ministry has been sent to the Rajya Sabha Secretariat.

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